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iii	Indian Railways Personnel Service	2007
iv	Indian Civil Accounts Service	2005
v	Indian Postal Service	2007
vi	Indian Defence Estates Service	2009
vii	Indian Information Service	2006

Interview Mark of Civil Service Exams

2782. SHRI PRAMOD KUREEL: Will the PRIME MINISTER be pleased to state:

(a) whether Government feels the need of putting the interview marks of civil services examination in public domain by making it available online or through RTI; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) and (b) The Union Public Service Commission makes available the marks obtained by the candidates in each of the papers in the Civil Services Examination on the website for a Limited period which can be viewed by the individual candidate. Under Right to Information Act, 2005, disclosure or information or otherwise is decided by concerned Central Public Information Officer keeping in view various provisions of the Act.

Permanent building to Information Commission

†2783. SHRI RASHEED MASOOD: Will the PRIME MINISTER be pleased to state:

(a) by when a permanent building in Delhi would be made available for Information Commission;

†Original notice of the question was received in Hindi.

(b) the number of such Information Commissions to which no permanent building have been allotted yet; and

(c) the action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) The Central Information Commission is functioning from a rented permanent building.

(b) and (c) Information is not centrally maintained. It is for the concerned state Governments to take action in the matter.

Filling up of vacancies of SC/ST/OBC and Blind

2784. DR. E.M. SUDARSANA NATCHIAPPAN: Will the PRIME MINISTER be pleased to state:

(a) whether the filling up of backlog vacancies for the SC, ST, OBC and Handicapped more so of blind categories are monitored every year; and

(b) the figures in every department from 2004 to 2009 and after implementing the constitutional obligations?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) and (b) No, Sir. However, the Government has been launching Special Recruitment Drives to fill up the backlog reserved vacancies from time to time. One such Special Recruitment Drive was launched for filling up the backlog reserved vacancies of SCs and STs in the year 2004. More than 60,000 backlog vacancies were filled during that Drive. A Special Recruitment Drive for filling up the backlog reserved vacancies of SCs, STs and OBC has been launched in November, 2008 and a Special Recruitment Drive for filling up the backlog of persons with disabilities has been launched in November, 2009. As per information received from various Ministries/Departments upto 16/08/2010, the number of backlog vacancies of SCs, STs and OBCs as on 01.11.2008 were 26565/25649 and 21143 respectively of which 12045/2799/ and 3876 have been filled. Likewise, as per information received from various Ministries/Departments upto 16/08/2010, the number of backlog vacancies of persons with disabilities including the blind as on 15.11.2009 was 6074, of which 796 have been filled.